



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28th October, 2022

NOTICE

Please take notice that the following matter listed on 31.10.2022 and 01.11.2022 in the Court-III will not be taken up the next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 56 of 2020 (PH)	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1 Kamalkant Jha
2.	Comp. App. (AT) No. 102 of 2020 (PH)	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	Anindita Mitra	Abhinav Hansaria- R3
3.	Comp. App. (AT) No. 103 of 2020 (PH)	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14

4.	Comp. App. (AT) No. 104 of 2020 (PH)	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria- R3 Anindita Mitra-R6, R8, R13, R14 & R15
5.	Comp. App. (AT) No. 113 of 2020 (PH)	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria- R1

By order of Hon'ble Chairperson

-Sd/-

Registrar